

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 10 OF 2025

In

ORIGINAL APPLICATION NO. 343 OF 2024

IN THE MATTER OF:

Mahendra Kumar Arora

.....PETITIONER

VERSUS

State of Punjab & Ors.

.... RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 28.08.2025)

Mahendra Kumar Arora

..... PETITIONER

VERSUS

1. State of Punjab

Through Secretary Environment Department,
Government of Punjab,
Room No. 323, 3rd Floor, Punjab Civil Secretariat-2,
Sector 9, Chandigarh – 160009
Email: secy.te@punjab.gov.in

....(RESPONDENT NO 1)

2. Principal Chief Conservator of Forests (HoFF), Punjab

Forest Complex, Sector 68, SAS Nagar. Mohali, Punjab
Email : pccfcomplex@gmail.com

....(RESPONDENT NO 2)

3. Punjab Pollution Control Board

Through Member Secretary,
Head Office, Vatavaran Bhawan, Punjab Pollution Control Board,
Nabha Road, Patiala
Email : msppcb@gmail.com

....(RESPONDENT NO 3)

4. District Magistrate, Patiala

District Administrative Complex, Block A Mini Sectt,
Patiala- 147004
Email: dc.ptl@punjab.gov.in

....(RESPONDENT NO 4)

5. The British Co-Ed. High School,

Devigarh Road, Punjab, 147001
Email: info@britishcoed.edu.in

....(RESPONDENT NO 5)

6. Jasvir Singh

S/o Ranjot Singh, R/o Ajit Nagar, Patiala-147001

....(RESPONDENT NO 6)